



THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA

(Set up by an Act of Parliament)

online

16.08.2021

Shri Mohit Kumar Gupta

Sub. Order under Section 7 of the Right to Information Act, 2005.

You had submitted your RTI application dated 17.07.2021 received by us on 17.07.2021 seeking information under the Right to Information Act, 2005.

I had examined your RTI application and the reply is given below:-



- 9 In reply of point no.9, it is informed that the revision of marks is done under regulation 39(2) of Chartered Accountants Regulation, 1988. The Examination Committee in terms of the Provisions 39(2) read with Regulation 176 of the Chartered Accountants Regulations, 1988, is vested with the Authority to revise the marks. The standard criteria



THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA

(Set up by an Act of Parliament)

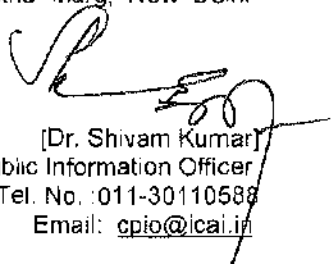
followed by the Committee for revision of marks under Regulation 39(2) is given below:

- a. Report of the Respective head examination (Paper wise) on the performance of the candidates as well as of the Examiners on the evaluation carried out by them and views emerging during discussion on such report by the Committee.
- b. Comments of the Director, Board of studies, academic wing of the Institute covering the following aspects :
 - i) Whether the question paper covered the syllabus and if any, question or part thereof was out of syllabus.
 - ii) Whether there was any ambiguity in the language or any printing mistake in any question affecting the performance of candidates.
 - iii) Whether the question paper could be answered in the prescribed time.
 - iv) Whether the questions were of the expected level of knowledge for particular level of examination.
- c. Representations received from the candidates, members and public on the question paper.



For the purpose of Section 19 of the Right to Information Act, 2005, Mrs. Seema Gerotra, Joint Director is the First Appellate Authority in ICAI. Her Official address is The Institute of Chartered Accountants of India, ICAI Bhawan, P.B. No. 7100, Indraprastha Marg, New Delhi-110002.

Encl AS above


[Dr. Shivam Kumar]
Central Public Information Officer
Tel. No. : 011-30110588
Email: cpio@icai.in

Marks added by the Examination committee u/r 39(2) in Final examination held in May 2013 - Jan 2021												
Gr-I		P-1	P-2	P-3	P-4	Total	Gr-II	P-5	P-6	P-7	P-8	Total
May-13		2	0	0	0	2		0	8	0	0	8
Nov-13		9	4	4	0	17		0	0	7	0	7
May-14		4	0	4	2	10		6	4	0	0	10
Nov-14		5	0	0	3	8		0	0	0	0	0
May-15		0	0	0	0	0		0	5	0	0	5
Nov-15		0	0	0	0	0		2	4	2	6	14
May-16		2	0	0	4	6		0	0	5	3	8
Nov-16		6	6	4	0	16		0	2	0	0	2
May-17		5	0	0	0	5		0	0	0	4	4
Nov-17		0	0	0	0	0		2	2	7	2	13
May-18	Old syllabus	1	8	2	2	13		5	2	4	0	11
May-18	New syllabus	0	0	2	2	4		0	0	0	0	0
Nov-18	Old syllabus	9	3	3	2	17		1	2	5	0	8
Nov-18	New syllabus	7	2	8	0	17		1	0	7	0	8
May-19	Old syllabus	8	11	5	0	24		0	0	0	1	1
May-19	New syllabus	0	0	0	0	0		0	0	0	0	0
Nov-19	Old syllabus	0	0	0	3	3		0	0	3	0	3
Nov-19	New syllabus	0	0	0	0	0		0	0	0	0	0
Nov-20	Old syllabus	5	0	5	2	12		0	0	0	0	0
Nov-20	New syllabus	0	0	0	0	0		0	0	0	0	0
Jan-21	Old syllabus	2	0	2	0	4		4	0	2	0	6
Jan-21	New syllabus	3	3	0	0	6		4	0	0	0	4

Marks added by the Examination committee u/r 39(2) in Intermediate examination held in Nov 2016- January 2021

Gr-I		P-1	P-2	P-3	P-4A	P-4B	Total	Gr-II	P-5	P-6	P-7A	P-7B	P-8	Total
Nov-16		0	3	0	3	NA	6		2	6	2	2	NA	12
May-17		5	0	2	0	NA	7		0	0	0	0	NA	0
Nov-17		0	0	3	2	4	9		2	0	1	0	NA	3
May-18	Old syllabus	0	2	3	5	0	10		0	0	1	0	NA	1
May-18	New syllabus	0	0	0	2	0	2		0	0	1	1	0	2
Nov-18	Old syllabus	1	3	5	4	1	14		2	3	1	1	NA	7
Nov-18	New syllabus	8	3	3	0	3	17		0	1	0	0	0	1
May-19	Old syllabus	0	0	8	4	0	12		0	0	0	0	NA	0
May-19	New syllabus	0	0	0	0	0	0		0	0	0	0	0	0
Nov-19	Old syllabus	2	0	2	0	2	6		0	4	0	0	NA	4
Nov-19	New syllabus	0	0	0	1	1	2		0	3	1	1	0	5
Nov-20	Old syllabus	0	0	0	0	0	0		0	3	0	0	NA	3
Nov-20	New syllabus	0	0	0	1	0	1		0	1	0	0	0	1
Jan-21	Old syllabus	0	0	5	4	0	9		0	0	0	0	NA	0
Jan-21	New syllabus	0	0	0	7	0	7		0	0	0	0	0	0